

Annexure - 7

Name of Corporate Debtor : Herodex Power Systems Private Limited (IN LIQUIDATION)
List of Creditors as on : 11-April-2023

Date of commencement of Liquidation :10-February-2023

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Name of Creditor	Details of Claims Received				Whether Related Party	% Voting Share in SCC	Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claims not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim							
1	Deputy Commissioner, CGST & Central Excise	03.03.2023	62,29,337	62,29,337	Default of Central Excise duty of Rs 20,51,250/- for March 2016 along with interest and penalty.	No	0.63%	-	NA	-	-	
2	Employee State Insurance Corporation	03.10.2023	17,66,733	17,66,733	Dues for period Jul-2016 to Jul 2018 of Rs 6,21,986 along with damage and interests.	No	0.18%	-	NA	-	-	
3	Professional Tax Officer	24.12.2019	2,43,890	2,43,890	Assessment order FY 2011-12 to FY 2016-17	No	0.02%	-	NA	-	-	Claim received during CIRP period
4	Tax Recovery Officer-1, Income Tax, Nashik	03.08.2020	3,18,53,990	3,18,53,990	Assessment Year 2014-15 Income Tax, Interest +Penalty	No	3.24%	-	NA	-	-	Claim form not received, claim admitted based on the letter dated 3rd Aug 2020
5	Tax Recovery, EPFO Regional Office Nashik	03.04.2023	39,15,655	39,15,655	7A Order dated 30/12/2021 RRC dated 20/04/2022 and EO's report dated 29/03/2023	No	0.40%	-	NA	-	-	Claim form not received, claim admitted based on the letter dated 3rd April 2023
TOTAL			4,40,09,605	4,40,09,605			4.48%	-	-	-	-	-